

Court-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 92 of 2014

Dated : 15th July, 2015

In the matter of:

**DNH Power Distribution Co. Ltd.
Versus
NTPC-SAIL Power Co. Ltd. & Anr.**

.... Appellant(s)

....Respondent(s)

Counsel for the Appellant(s) : None

Counsel for the Respondent(s) : None

ORDER

Bench did not assemble today.

Matter is posted for further hearing on **19th August, 2015.**

Court Master

rkt